

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-274/13 in Appeal No. 161 of 2013

Dated: 23rd January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

Counsel for the Appellant(s) : Mr. Ajit Pudusery, Sr.Adv.
Mr. M. Chandrasekhar
Ms. Joanne Pudusery

Counsel for the Respondent(s) : Mr. Apoorva Mishra
Ms. Radhika Gupta For GMR Energy
Mr. Sourav Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

We have heard the Learned Counsels for the parties. Impleadment application is allowed. As requested by the Learned Counsel for the Appellant, post the matter for further hearing on **17.02.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt